

शुभं करोति कल्याणं आरोग्यं धनसंपदा ।

शत्रुबुद्धि-विनाशाय दीपज्योती नमोऽस्तुते ।

**Mr. Speaker and Honourable Members of the Legislative Assembly**

It is my great privilege to welcome all newly elected members of the Goa Legislative Assembly to the first session of this August House for the year 2022 and also my first address. I must congratulate all the Hon'ble Members for their success in recent elections.

2. I express my satisfaction at the peaceful manner in which recent elections to the Goa Legislative Assembly were held. I must congratulate the people of the State for their political maturity and also all political parties for their cooperation in the smooth conduct of recent elections.

3. I would also like to take this opportunity to appreciate all officers and officials of the State for free, fair, transparent and smooth conduct of Assembly Elections 2022 in the State, during the third wave of COVID-19 pandemic by taking all precautionary measures as per advisories issued by the Ministry of Home Affairs from time to time.

4. I am happy to say that the State has successfully controlled the spread of second wave and third wave of the COVID-19

(Pandemic) and achieved normalcy in its activities in the State with the handholding support of the Hon'ble Prime Minister under "**Atmanirbhar Bharat Pradhan Mantri Garib Kalyan Yojana**" to the State.

5. The steps initiated by the State administration under the directions/ advisories of the State Empowered Committee Chaired by Chief Secretary in monitoring and taking measures in controlling the pandemic, creating awareness and implementing vaccination programme is commendable. Goa is one of the few states which have covered 100% vaccination of both the doses for the adult population as per Co-Win portal as on 01<sup>st</sup> March, 2022. The vaccination for the age group 15-18 years has commenced from 3<sup>rd</sup> January, 2022 and has covered more than 80% and booster dose for senior citizens is 31,085. This credit goes to all the front line warriors and the public for their valuable cooperation.

6. Hon'ble Members, development journey during Covid pandemic time was not easy. The State has become a role model due to our determination, self confidence, astute leadership, support and co-operation of the members of this August House and the citizens as well.

7. "**Swayampurna Goa**" is a mission of my Government that embarks upon attaining Prime Minister's Vision for **Atmanirbhar Bharat**. This novel initiative was launched by the Hon'ble Chief Minister of Goa on 2<sup>nd</sup> October, 2020 with the sole aim of engaging the bureaucracy and the community for transformation of every

Goan citizen into a self-reliant individual contributing towards a **self-reliant Goa**.

8. “**Swayampurna Goa-Susampanna Gao**”. I would like to congratulate all the Government karmacharis designated as Swayampurna Mitras, Taluka Nodal Officers, Link Officers and Swayampurna Paryavekshaks who worked tirelessly in rural as well as urban areas under Swayampurna Goa Programme to bridge the gap between public and Government by organizing more than 1900 programmes benefitting 24, 235 beneficiaries. Now, the State has become a role model for the rest of the country.

9. I am pleased to say that the Hon’ble Prime Minister had a virtual interaction on 23<sup>rd</sup> October, 2021 with the stakeholders to know the first hand information on how Swayampurna Goa programme was implemented and further honoured the best Swayampurna Mitras for their commendable work performed in their respective Village Panchayats on the commemorative celebrations of 60<sup>th</sup> Anniversary of Goa’s Liberation.

10. “**मानव सेवा माधव सेवा**”. Under Atmanirbhar Bharat-Swayampurna Goa, 12 mega events under caption “Sarkar Tumchya Dhari” i.e. “**less Government and more Governance**”, were organized. More than 40 departments and their officers participated in these programmes and resolved the pending issues thereon.

11. My government has received an amount of Rs. 150.00 crore out of Rs. 300.00 crore towards infrastructure development from the Government of India for celebration of 60<sup>th</sup> Goa Liberation Year. I shall request you all to participate in **India @75 Azadi Ka Amrut Mahaotsav** and prepare a road map towards development for the next 25 years.

12. Hon'ble Members, "**Safety is Every one's Responsibility**". My Government is committed for wellbeing, security and safety of the citizens and the tourists arriving/travelling to Goa from all parts of the world. During untiring efforts of the Police, the overall crime detection rate stood at 82.85% in 2021. I congratulate the Police department as Valpoi Police Station has achieved 4<sup>th</sup> rank among the ten best Police Stations in the country.

13. "**Nasha Mukta Goa**". Strict vigil has been kept on drug peddlers and intensified action against drugs menace. Awareness programmes were organized with various stakeholders including student community in order to make the State "Nasha Mukta".

14. The contribution of Home Guards in conducting recent elections, Goa Liberation day celebrations and traffic management is commendable. Efforts are on to **make Goa accident free State**.

15. I am pleased to say that the State has progressed well in all spheres and secured 4<sup>th</sup> position/rank in the country by scoring an index of 72 points in the Sustainable Development Goals (SDG) India Index 3.0 report published by the NITI Aayog. Goa is the only

State in the country to become achiever (Score 100 points) in SDG: 6-Clean water & Sanitation & SDG: 7-Affordable & Clean Energy. Our target is to become first achiever in all SDGs by 2029.

16. You all are aware that, there was an economic impact on the world due to Covid. The State has made efforts to improve its economy. The Gross State Domestic Product at current prices for the year 2020-21 stood at Rs.78,337.92 crore (Provisional), registering growth of 4.69% as compared to previous year 2019-20. The State per capita income is Rs. 5.04 lakh for the year 2020-21 which is highest in country portraying robust and healthy economy.

17. Though, the State as well as the entire country has suffered the second and third waves of Covid, still the State managed to collect excise revenue to the tune of Rs. 514.91 crore in the year 2020-21, as compared to Rs. 491.83 crore in 2019-20 depicting an increase of revenue by 4.69%. The State has collected revenue of Rs. 561.25 crore during the financial year 2021-22 upto February 2022 as against target of Rs. 598.36 crore and is committed to achieve the target. The services in Goa Excise Management System has been extended for online digitalization of new applications towards license, shifting of existing license, cancellation and recording labels, etc.

18. The State Tax department started functioning in their own new building “**Goa Rajya Kar Bhavan**” at Altinho with state-of-the-art facilities. My Government is working meticulously to improve the

revenues of the State by optimum utilization of available resources. The State has collected tax revenue of Rs.4,412.10 crore for the financial year 2021-22 (upto December 2021) as against the target of Rs. 5,506.12 crore for the financial year 2021-22 through GST,VAT,CST etc., as compared to tax revenue of Rs. 4,691.56 crore collected as against target of Rs 5,393.78 crore during the financial year 2020-21. Under “One Time Settlement Scheme (OTS), 2020” for recovery of arrears of dues through settlement, 11,896 applications were received to settle claims and Rs. 55.49 crore has been recovered till date. In order to increase surveillance, monitoring and verification of E-Way bills the Economic Intelligent Unit (EIU) was formed and Rs. 3.71 crore has been recovered from tax evaders during financial year (till October 2021).

19. I congratulate the Finance Department for its novel idea in adopting the TReDS (Trade Receivable Discounting System) mechanism, which is the first of its kind in the country for facilitating payments to MSME contractors through Receivables Exchange of India Limited (RXIL) platform. A similar system has been adopted for non MSME vendors and has cleared the bills worth more than Rs. 640 crore. I am happy to say that the State Government has carried out all four reforms and become eligible to an additional borrowing limit of 1.95% of GSDP and also availed special assistance from the Central Government under the scheme “Assistance to States for Capital Expenditure” to the tune of Rs. 97.66 crore. For the first time, my Government has set up “Goa CSR Authority”, under Rule 4(2)(b) of the Companies (Corporate Social Responsibility) Rules with an aim to mobilize the CSR

contributions from various companies and channelize the same with the sectoral priorities.

20. My Government has coordinated actively with Central Government to avail optimum assistance for Centrally Assisted Schemes and its utilization of funds has improved drastically to more than 96% as against 51% in the previous years. The monthly contribution of the State Government towards the employees eligible under NPS has been enhanced from 10% to 14% w.e.f. 01<sup>st</sup> April, 2021

21. सर्वेषां जीवनं कृषिम् अवलम्बते। **Agriculture is our wisest pursuit.** Agriculture is back bone of the country. My Government is striving hard to remove hardships faced by the farmers and raise their standard of living by encouraging community farming & co-operative federalism and support the farmers by way of providing subsidies, incentives, minimum support price for their produce in the State. My Government has distributed an amount of Rs. 3.91 crore in the form of subsidies to 14,763 farmers during 2021-22 (upto February, 2022) towards purchase of Agro machineries such as Tractor, Power Tiller etc., Custom Services i.e. 50% subsidy on hire service charges of various agricultural machinery for land preparation. In order to encourage local vegetable growers and boost horticulture crops in the State, Goa State Horticultural Corporation Ltd has procured 1,038 tonnes of vegetables worth Rs. 3.14 crore benefitting 1,047 farmers thereby giving boost even for marketing.

22. My Government aims towards the welfare and economic upliftment of farmers and landless labourers in generation of gainful employment through animal husbandry and allied sectors by implementing various subsidy based schemes. My Government has extended loan facilities through Kisan Credit Cards to Animal Husbandry and Fisheries sectors with subsidized interest rates. An amount of Rs. 21.72 crore has been sanctioned to 2,057 Kisan Credit Card holders through various Nationalized Banks (till February 2022). Goa has been declared as first Rabies controlled State in the country under the short scheme of Mission Rabies. State has successfully implemented Foot & Mouth Disease vaccinations for 53,271 animals and 75,192 animals have been tagged till date under Information Network for Animal Productivity and Health. The annual estimated milk production is 60,138.93 tonnes, egg production is 374.79 lakhs and meat production is 6051.69 tonnes as per Integrated Sample Survey. In order to make Goa self sufficient in milk production, an amount of Rs. 9.00 crore was released in the form of subsidy under the Kamdhenu scheme to 310 farmers who have purchased 1,354 animals. Under the Incentives to Milk Producers scheme, an amount of Rs. 28.76 crore has been released as composite subsidy to the farmers. Under Pashupalan scheme, total of 1,979 beneficiaries were assisted with a subsidy of Rs. 4.24 crore. Efforts are made to encourage and motivate local youth to take up agriculture and allied services.

23. **Fish, Curry and Rice is the Goan's staple food.** Hon'ble Members, you are well aware due to the Covid 19 pandemic outbreak and disaster created by severe cyclonic storm Tauktae,



fishing activities were affected across the State. The unfavourable weather at times left the fishermen struggling. 26 fishermen have been compensated to the tune of Rs. 75.25 lakh whose vessels were damaged by the natural calamity at sea. Special drive has been launched to cover fishermen under Kisan Credit Card and 286 fishermen have received the loan amounting to Rs. 206.45 lakh. My Government has started registration for all fishermen. Till date 1368 fish sellers are registered. About 11,050 QR code enabled Aadhaar cards have been issued to fishermen. 129 awareness programmes were organized about various beneficiary schemes among the fishing community. In order to elevate the fishing community, 5 new schemes have been notified to provide financial assistance. During the year 2021, Marine Fish production was 1.21 lakh tonnes and Inland fish production was 5,003 tonnes. Efforts are on to sustain the fisheries resources by adopting responsible fishing and fish farming.

**24. वृक्षो रक्षति रक्षितः** Goa is Known for its rich Flora and Fauna. As per Forest Survey of India Report 2020, the forest and tree cover ratio is about 67%. Efforts are on to increase green cover in the State and plantation of 5 lakhs saplings in non-forest land and plantation has been carried over 328 Ha forest area. Under 'Catch the Rain' programme, rain water is harvested and water bodies are created to ensure availability of water to wild life. A Gram Upvan has been created at Harvalem Village in Sankhali and named as "Netaji Subhash Chandra Bose Gram Upvan". Forest Rescue Squad has rescued 5,772 wild life during this period. 97 Vaidya Mitras are registered for conservation and promotion of traditional

medicinal knowledge and created 77 school herbal gardens. 5<sup>th</sup> Bird festival was celebrated at Chorao. Hon'ble Chief Minister declared Malabar Tree Nymph as '**State Butterfly of Goa**'. 268 youths have been trained as Nature Guides. Three nature interpretation centres and a nature education centre with stay facility has been developed.

**25. Transformation of Economic Development to Sustainable Development** is our aim. My Government is always encouraging green and non-polluting industries in the State. The public is more vigilant on protecting the environment. Goa Investment Promotion Board has granted in principle approval to 219 projects with total investment of Rs. 16,074.80 crore with employment potential of 39,241 persons.

26. During the year 2021-22, under MSME Samadhan Delayed Payment Monitoring System to Micro, Small Enterprises, 82 applications have been received for an amount of Rs. 10.05 crore out of which, 19 applications have been disposed off amounting to Rs. 1.45 crore. Under UAMs 4,833 units have been filed online with proposed investment of Rs. 539.17 crore with employment potential of 39,947 persons. Incentives in the form of subsidy/contribution amounting to Rs. 3.07 crore have been disbursed till December 2021. Under Share Capital to Local Entrepreneurs and Self Employed Scheme-2015, Rs. 329.87 lakh has been disbursed to 102 beneficiaries. Under Promotion for Beekeeping Scheme, 128 proposals for 282 boxes have been sanctioned, 17 training programmes have been conducted and training imparted to 360 persons. Konkan Maritime Cluster was accorded approval for

setting up Common Facility Centre (CFC) at Verna Industrial Estate, Salcete with the total project cost of Rs 16.22 crore with Grant in aid from Central Government and State Government of Rs. 12.00 crore and Rs. 1.50 crore respectively. The Konkan maritime cluster applicant contributes its share of Rs.2.72 crore. Under PMEGP, KVIB has distributed subsidy amounting to Rs. 51.37 lakh involving project cost of Rs. 199.08 lakh with an employment potential of 188 persons. Geographical Indication (GI) for Goan Khaje, Myndoli Banana and Harmal Chilli have been successfully notified.

27. The Economic Development Corporation (EDC) plays pivotal role in encouraging young budding entrepreneurs by way of extending financial assistance at subsidized interest rates. Under the Chief Minister's Rojgar Yojana, 122 beneficiaries have been sanctioned a loan amounting to Rs. 6.11 crore during the financial year 2021-22 (October 2021). Under the "Goa Tribal Employment Generation Program" an amount of Rs. 611.52 lakh has been sanctioned to 91 beneficiaries and disbursed an amount of Rs. 475.53 lakh on cumulative basis upto 30<sup>th</sup> September, 2021. My Government has made all possible efforts to support the affected mining dependents. Under "Debt Relief Scheme for mining affected borrowers of Financial Institution", cumulative subsidy of Rs. 108.42 crore was sanctioned to 4,696 beneficiaries. Of which, subsidy amounting to Rs. 97.88 crore was disbursed to 4,564 beneficiaries up to November 2021. IGNITE-EDC Innovation Hub has supported 29 startup incubatees and has provided co-working space to numerous entities running their ventures.

28. The State is richly endowed with the industrial minerals like iron ore, bauxite, manganese, limestone, etc., besides, minor minerals like basalt laterite stones, rubble river sand, murrum, etc. which are the major revenue earners, employment potential generators and also cater to the demand for construction materials. Efforts for resumption of mining activities in the State are on for stability and employment in the mining dependent villages. 27 e-auctions of the mineral ore lying at various mines in the State have been conducted; 16.03 million tons of the mineral ore have been sold. Goa Amendment to the Minor Mineral Concession Rules, 1985 is notified for streamlining the process for grant of Minor Mineral Quarrying leases and approval of quarrying plans. The total royalty collected on extraction of major mineral and minor minerals is Rs.116.12 crore for the financial year 2021-22 till 31<sup>st</sup> January 2022. 18 new factories under the Factories Act, 1948 and 06 new boilers under the Boiler Act, 1923 were registered and granted licenses.

29. **“Clean and be healthy, then you can become wealthy”**. Goa is a fast urbanizing State in the country. NITI Aayog has recognized the best practices adopted by Corporation City of Panaji for “Source Segregation” and Bicholim Municipality for “Plastic Waste Management” and published in the report “Waste-Wise Cities- Best practices in Municipal Solid Waste Management”. All the Urban Local Bodies (ULBs) in the State of Goa have been certified as Open Defecation Free+ by the Quality Control of India (QCI)/IQVIA team which is a certifying agency notified by Government of India. There is 100% door to door collection of

waste and average segregation is at 86% in all 14 ULBs. A 0.5 TPD Bio-Methanation plant at Valpoi has been commissioned.

30. Under Credit Linked Subsidy Scheme vertical of PMAY-U, out of sanctioned amount of Rs. 629.21 crore; an amount of Rs. 529.52 crore have been disbursed to 2,435 beneficiaries with subsidy of Rs. 53.63 crore. Under Deendayal Antyodaya Yojana-National Urban Livelihoods Mission, 486 individuals have completed training in various skill development courses across all ULBs during the financial year 2021-22. Under PM Street Vendor's Atmanirbhar Nidhi loan amounting to Rs.1.21 crore have been disbursed to 1213 street vendors. Under E-Governance, ULBs implemented BRAP 2020 reforms related to trade, signages and construction license services in goaonline portal. Under the Garbage Control Act, the spot fine mobile application for violators have been developed and deployed.

31. Under AMRUT Mission, Convergence-Beautification of the Beach Front Promenade at Miramar is completed. Under Smart City Mission, Implementation of Smart Radios Wireless Network with Mast Towers for Panaji City is completed. For the implementation of Smart City Mission Scheme Government of India has released Rs. 170.28 crore out of sanctioned amount of Rs. 196.00 crore out of which, Rs. 116.53 crore has been utilized till date. Under Integrated Development of Major Towns projects; construction of commercial building of Cuncolim Municipal Council, construction of fish market in Quepem village of Quepem Municipal Council, development of Hindu Crematorium and Burial Grounds at St. Inez, for Corporation

of the City of Panaji have been completed at a cost of Rs. 31.10 crore.

**32. “Participate in the Clean India mission and make India clean again to bring new reign”.** The Panchayat Raj is the oldest system of local government. The role of the Panchayat Raj is sustainable and inclusive growth, empowering rural population for improving their quality of life, providing rural infrastructure and socio-economic growth opportunities, providing opportunity for rural livelihood and accountable and efficient functioning. Grant-in-Aid to a tune of Rs. 26.00 crore has been released to various Village Panchayats and Rs. 17.50 crore for Zilla Panchayats till December 2021, for various Infrastructure development works. Extended handholding financial support to 111 weaker Panchayats have been released through unconditional matching grants to the tune of Rs. 62.30 lakh. Under Rural Garbage Disposal Scheme an amount of Rs. 1.25 crore has been incurred till December 2021.

33. Under Infrastructure Development Scheme, 17 projects are completed incurring an amount of Rs.1.66 crore. Under ‘Swach Bharat Mission’ making India open defecation free, already 20,022 individual household toilets and 514 community toilets have been constructed. Under the theme ‘Nital Ghar, Nital Gao, Nital Goecho Rakhano Haanv’, steps are taken to create awareness on cleanliness and community living. Under “Digital India”, all 191 Village Panchayats have been extended online facilities. Under Material Recovery Facility, 80 sheds have been constructed at

various Villages Panchayats for collection, segregation and disposal of wet, dry and plastic waste.

**34. One of the objectives of the Swayampurna Goa is shelter for all.** Under Pradhan Mantri Awas Yojana–Grameen, 24 houses are completed out of 42 houses sanctioned under Housing to All. I am pleased to say that online website [www.goabazaar.org](http://www.goabazaar.org) was launched for all SHGs to showcase their products for online sale.

**35. “Women Empowerment”** under “Pradhan Mantri Formulation of Micro Food Processing Enterprises Scheme”, the seed capital of Rs. 76.11 lakh and bank linkage under one district one product Scheme, Rs. 17.00 lakh have been sanctioned to 250 SHG members who are involved in Micro food processing industries. 11<sup>th</sup> Goa SARAS National Level Exhibition-cum-Sale was organized and SHGs/artisans from 12 States have participated. Under Mahatma Gandhi Rural Employment Guarantee Scheme, wage employment of 72,029 mandays has been generated, 352 new Job Cards are issued and 154 works have been completed. Under National Old Age/Widow/Disability Pension, during the current year, Rs.47.85 lakh has been disbursed to 9,052 pensioners and another 13,378 pensioners have been identified for monthly pension under the scheme. Under National Family Benefit Scheme, 174 families have been given a lump sum assistance of Rs.20,000/- on the death of its primary bread winner. Under Goa Grameen Urja Yojana, 553 BPL families have been provided LPG connection.

**36. The Greatest Wealth is “Health”.** Health for all is one of the goals in Swayampurna Goa Programme. My Government has provided 447 medical procedures under the Deen Dayal Swasthya Seva Yojana and 2.92 lakh cards are issued and are active as on 31<sup>st</sup> December, 2021. I am happy to say that the State has the best health indicators such as Birth Rate, Death Rate, Infant Mortality Rate, Maternal Mortality Rate, Total Fertility Rate, Institutional Deliveries, etc,. About 1.08 lakh children age less than 5 year were administered Oral Polio Vaccine doses on 31<sup>st</sup> January 2021. Kayakalp Scheme is an initiative by the Government of India for promoting “Cleanliness or Swachh” in the public health facilities and many of the health institutions have got commendation awards. Under Janani Suraksha Yojana, 292 beneficiaries benefitted incurring expenditure to the tune of Rs. 2.04 lakh.

37. 475 patients have been STEMI diagnosed and 375 patient STEMI’s thrombolysed. Treatment protocol for control of hypertension has been formulated for the State. 19,326 are registered through the app, till 29<sup>th</sup> December 2021. Under the Swayampurna Goa Programme, various activities like health camps, counseling sessions and day care centers, eye checkup camps were carried off. 119 Health Wellness Centres are working across State. During continuous awareness programmes on HIV/AIDS, the adult HIV prevalence has declined from 0.49% in 2010 to 0.25% in 2019. Under Pradhan Mantri Jan Arogya Yojana, a flagship scheme, out of 36,974 eligible families 8,458 families are registered in the State as on 28<sup>th</sup> December, 2021.



38. Goa Medical College (GMC) has been granted permission to commence super specialties DM and MCh courses for the academic year 2021-22 with intake capacity of DM Cardiology 2 seats, DM Nephrology 2 seats, MCh CVTS 2 seats, MCh Urology 2 seats, MCh Plastic Surgery 1 seat and DM Cardiac Anaesthesiology 1 seat. National Medical Council granted permission and converted 19 PG Diploma Seats to 19 PG MD/MS seats thereby increasing the PG seats from 98 to 117. Online lectures through Smart E-Classroom for MBBS/AHS/BDS/B.Sc Nursing have been conducted. GMC is the first college in India which has successfully conducted PG MD/MS University Examinations through online. Harvesting of organs under SOTTO in association with ROTTO, New OPD's for Neurology, Plastic Surgery, Oncology, New Cardiology Ward, Geriatric Ward, CT-Scan at Casualty have been successfully commissioned. Emergency Medicine & Trauma Center has been upgraded with 18 beds. The 4<sup>th</sup> floor of new medicine block is commissioned as Covid Hub. Dedicated Help line 24x7 was started in GMC&H for providing consultation and counseling services.

**39. Knowledge is divine. Education is the knowledge or skill obtained or developed by a learning process.** My Government has given priority for quality education, improving the teaching/learning skills and quality infrastructure by creating conducive environment. In order to reduce drop outs and increase attendance of pupils in schools, various schemes have been implemented. Under the Mid-Day Meal a flagship scheme, about 1.60 lakh students have benefitted with dry ration incurring an

amount of Rs. 24.66 crore. Under Sarva Shikha Abhiyan, about 1.40 lakh students were provided sets of text books in all subjects free of cost incurring an expenditure of Rs. 4.52 crore and uniforms were also provided to 17,314 students which included all girls (I-VIII) and SC/ST boys of Government schools incurring expenditure of Rs. 1.04 crore.

**40. “तमसो मा ज्योतिर्गमय”,.** Around 1,000 teachers were given training through both online and offline mode on creation of Digital Infrastructure for School Education concert by SCERT. My Government has introduced ‘Coding and Robotics Education in Schools’ Scheme with a mission to develop computational and designing thinking skills along with programming and trained 485 teachers benefiting about 65,000 students in class VI, VII, VIII. National Skill Qualification Framework is operational in 114 Government/Aided High Schools and Higher Secondary Schools with an enrollment of about 8,500 students. For the first time, Goa Teachers Eligibility Test was conducted by SCERT to determine eligibility of candidates to search Primary /Upper Primary School teachers.

**41. “Education breeds confidence. Confidence breeds hope. Hope breeds Peace”-Confucius.**

My Government has taken various initiatives towards achieving Educational Excellence through Holistic and Conductive Knowledge Ecology. DISHTAVO-Digital Integrated System of Holistic Teaching and Virtual Orientation, an initiative that provides e-content based on prescribed syllabus for all courses of degree colleges in Arts,

Science, Commerce, Law, Education, Agriculture, Music and Theatre. The students can access the content 24x7 from anywhere and get help in the form of videos, transcripts, notes, glossary, assessment questions etc. The project has already successfully recorded around 17,000 videos with contributions from around 1,800 faculty.

42. **Training for MS 365 Platform** was provided free of cost to seven Government Colleges which included 500 faculty and 7000 students licenses. This tool helps in setting up virtual classroom and remote learning through cloud services. To promote use of latest technology by teaching faculty, my Government has established Teaching, Learning and Education Technology Cells in all Government Colleges. A vacation camp was organized at 6 centres across Goa for school children aged 8-14 years and provided essential skills including computational thinking, coding and communication skills.

**“The aim of education is the knowledge, not of facts, but of values.” –**

William S. Burroughs

43. **Under “Outcome based Education”**, newly inducted faculties in Government Colleges are trained on using Bloom’s Level in their daily classroom with various other pedagogics. My Government is actively promoting the pursuit of Post Graduate and Doctoral studies of meritorious students for undertaking studies in excellence proven institutions in India or abroad and has extended the

Scholarship amounting to Rs. 8 lakh for studies in India and US\$25,000 for studies abroad. Financial support was extended to 30 students selected for **Manohar Parrikar Goa Scholar Scheme**. Goa Private Universities Act, 2020 has been enacted. My Government has accorded at most priority to Scientific Research and Development. I am happy to say that the Goa's ratio of research expenditure to that of GSDP is 0.7% which is second highest in the Country. More stress will laid in this field.

44. My Government is keen in providing quality education to the students pursuing technical courses. Despite the raging COVID Pandemic, all educational activities including admissions, teaching learning process, examinations have been conducted smoothly in all technical institutions by utilizing hybrid mode (online/offline) for delivery of services, ensuring no loss to any student for pursuing their career goals. Diamond Jubilee- Government Investment for Technical- (DJ-GIFT) is launched to encourage, motivate and incentivize students to join the Technical Degree and Diploma courses, benefitting over 10,000 students & their families.

**“Sports do not build the characters but they reveal it”** –John Wooden.

45. Goans are passionate sports and music lovers. Their favorite games are football and swimming. Under **One State-One Sport Scheme**, Government of India has entrusted Swimming to the State for promotion and progress of this sport by providing National level Coaches.

**“A positive mindset brings positive things”- Philipp Reiter.**

46. My Government’s priority is to develop state-of-the-art sports infrastructure in the State to the talent budding children. Under the Government of India **“Khelo India State Centre of Excellence”** Scheme, Campal Sports Complex has been approved, where budding Medal prospects for the Olympics 2024, 2028 and 2032 are being selected in the age group of 10 – 18 years for providing advanced training in the games of Table tennis, Badminton & Swimming. Peddem Sports Complex and Fatorda Sports Complex have been proposed as Khelo India District Centres of Excellence in Hockey and Football respectively. 30,900 NSS Volunteers from Higher Secondary Schools and Colleges participated in various fitness programmes. The Indian Red Cross Society (Goa Branch) has donated 100 bed sheets, 17 Oxygen Concentrators, 215 Oxygen Cylinders, 312 units of Blood, 06 Sanitizer stands, 100 Stools, 100 Fowler Beds, 05 Ventilators to GMC Bambolim.

47. **“योगक्षेमं वहाम्यहम्”** My Government has taken care of all weaker sections of the society by extending various welfare schemes and taking them to their doorsteps of the **अंत्योदय**. During the “Sarkar Tumchya Dari camps”, about 1,107 UDID cards have been generated and distributed. Under Assistance to Disabled Person scheme, Aids & Appliances have been distributed to 2,175 eligible beneficiaries amounting to Rs. 1.72 crore sponsored by the Central Government. Transgender sensitization programs were initiated to create awareness about the issues related to them.

48. Under the scheme Covid-19 relief to Marginalized/Un-organized sector, financial Assistance of Rs. 2.65 lakh was released to 53 beneficiaries whose income was affected due to Covid-19 Pandemic. My Government has provided one time ex-gratia to 239 eligible beneficiaries amounting to Rs. 4.78 crore at the rate of Rs. 2.00 lakh to the deceased victim due to Covid-19 infection. Under Dayanand Social Security Scheme, an amount of Rs. 247.81 crore was disbursed to 1.43 lakh beneficiaries for the financial year 2021-22 till December 2021. Under the Scholarship Scheme to Schedule Caste/Other Backward Class/Minority/ Economically Backward Classes/Welfare of Handicapped, an expenditure of Rs. 99.79 lakh was incurred benefitting 1,484 students studying pre-matriculation and post-secondary stage to complete their education.

**49. “Transparency is key to Good Governance”.** As a step towards Digital India, Directorate of Tribal Welfare has on boarded the Pre-Matric and Post-Matric scholarship for ST Students on National Scholarship Portal (NSP) in order to directly disburse these scholarships to students through DBT mode. Foundation stone has been laid for construction of **Tribal Bhavan** at village Penha de Franca, Porvorim.

50. **“Ashram School”** a centrally sponsored Scheme has been set up in Goa at Moshi phond, Poinguinim, Canacona. Under **Pradhan Mantri Van Dhan Vikas Yojana**, an amount of Rs.10 lakh has been disbursed to **“Nav Nirman Van Dhan Kendra”**, Cotigaon, Canacona for establishing enterprises through TRIFED. During the financial year 2021-22, under **Atal Asra Yojana** an amount of Rs.

10.98 crore has been sanctioned to 730 beneficiaries; under “**Matruta Yojana Scheme**” an amount of Rs. 3.00 crore has been sanctioned to 60 beneficiaries. Under **Forest Right Act**, 101 Titles for Forest land under occupation have been distributed during November and December 2021. **Rashtriya Poshan Maah** (National Nutrition Month) was observed and awareness created about nutrition to the pregnant women, adolescent child, school students of various schools and Scheduled Tribes Clusters Village Panchayat etc.

*“I measure the progress of a community by the degree of progress which women have achieved.”-Dr. B.R. Ambedkar*

“यत्र नार्यस्तु पूज्यन्ते रमन्ते तत्र देवताः”।

### **Naari Sashaktikaran**

**Women are equal to men, still not got their due respect.**

51. My Government aims to give much needed impetus to the holistic development, safeguard and upliftment of women and children. As on February 2022, under the Pradhan Mantri Matru Vandana Yojana, 3335 beneficiaries have availed the benefits incurring an expenditure of Rs. 60.21 lakhs. **Boy or Girl one and the same.** In order to encourage Girl Child, about 1138 beneficiaries have received benefit amounting to Rs. 1.14 crore during the financial year 2021-22 (upto January 2022), under Financial Incentives to Mothers (MAMATA-scheme) who delivered a Girl Child. In order to provide supplementary nutritional value intake of children, pregnant women and nursing mothers, an amount of Rs. 22.29 crore have been spent under Supplement Nutrition Programme through Anganwadies, benefitting 12,103

pregnant and lactating women; 36,207 children in the age group of 6 months to 3 years and 25,659 children in age group of 3-6 years during the financial year 2021-22 (upto January 2022). Under Child Protection Services, 56 institutions have registered in the State and 810 children have been taken care. In order to reduce the price inflation on home makers and sustain same standard of living, my Government has extended Griha Aadhar Scheme to 1.21 lakh eligible beneficiaries incurring an expenditure of Rs. 227.38 crore for the financial year 2021-22 (upto January 2022). Poshan Abhiyan, a flagship programme, 14,395 Community Based Events (CBE) were conducted during the financial year 2021-22 aiming to improve nutritional outcomes of children, adolescent girls, pregnant women and lactating mothers.

**52. Women Empowerment:** My Government with a aim towards erasing the general perception that the birth of a girl in the family is the burden on her parents/guardian during her marriage, “Laadli Laxmi” scheme has been implemented and Rs. 50.00 crore has been disbursed to 5000 eligible beneficiaries during the financial year 2021-22 (upto December, 2021) and since its inception, 72,943 eligible girls have availed the benefits.

**53.** Goa State Infrastructure Development Corporation (GSIDC) is a special purpose vehicle to construct major infrastructure projects in a time bound manner. During the year 2021-22, GSIDC has completed infrastructure for 4 Liquid Medical Oxygen (LMO) tanks and seven Pressure Swing Absorption plants of 1000 Litres Per Minute in record time during the Covid-19 pandemic. In addition, a



6000 Litres LMO tank has been procured, installed and commissioned at North Goa District Hospital and also completed the works of providing and upgrading the Medical Gas Pipeline System in various hospitals. The High Court Complex at Penha de Franca, Porvorim, 500 Bedded District Hospital at Margao, Construction of Bridge across Rua de Ourem Creek, Bus Stand at Sankhali, Development/ infrastructure of Shree Mahalasa Devi Temple at Verna Phase-I, repairs and up-gradation & maintenance/reconstruction of 52 schools were completed costing more than Rs. 500 crore. Under Deendayal Panchayat Raj Infrastructure (Golden Jubilee), Work of Panchayat building/Community halls/Multipurpose Halls / Market complexes for 20 Panchayats have been completed this year.

54. My Government has completed 28 various infrastructure works in the various parts of Goa like Re-construction of Bridges, Strengthening of State Highways, Resurfacing of roads, improvements and widening of roads, up gradation and resurfacing of MDR, hotmixing the roads, construction of gutters, Augmentation of Salaulim Water Supply Scheme etc., costing an amount of Rs. 9243.41 lakh.

55. Tillari Irrigation Project, an inter-state project conceived in the year 1987 is one of the 99 prioritized Pragati projects, being regularly monitored by PMO for its speedy implementation and is expected to be completed by May' 2022. Upon its completion, 14,521 Ha. land will be brought under irrigation benefiting 1.50 lakh farmers in Pernem, Bardez and Bicholim talukas and is expected to

enhance the agriculture production in the State, create employment in the farming sector generating direct and indirect income.

56. The State witnessed a disastrous flood in the month of July 2021 in most of the rivers causing huge destruction and losses to the properties. The demarcation of flood area of the river basins have been completed for the purpose to evolve flood control measures to the areas badly affected on Mhadei river, Chapora river, Mapusa river and Khandepar river.

57. Under Raw Water Supply Project, a barrage and 130 MLD raw water pumping station at Ganjem on Mhadei river at a cost of Rs.110 crore has been commissioned in a record time of 2 years. The said structure has impounded 65 lakh cubic meter of raw water to secure the water requirement of Tiswadi and Ponda Talukas. Similarly, for the North Goa District, three raw water supply plants have been implemented at Guirim, Dhargal and Mopa with a cumulative capacity of 55 MLD are completed at a cost of Rs. 60 crore, which will ensure uninterrupted drinking water supply to Porvorim, Pernem taluka, Mopa Airport and its surrounding areas.

58. A unique initiative to use abandoned mining pits which have enormous storage of water, has been implemented for the purpose of community farming, drinking and groundwater recharge all over the State at a cost of Rs. 25 crore. Under National Hydrology Project, river gauging, establishment of all weather stations at various locations have been carried out in the State. A State water

quality laboratory is also installed at Sinchai Bhavan-Porvorim, to monitor the quality of water in the State.

59. My Government is dedicated to providing uninterrupted quality power supply to domestic, commercial and industrial consumers. In order to alleviate the sufferings of the people of the State on account of Covid-19 Pandemic, the Government took a considerate view by deferring the implementation of the Tariff approved by the Joint Electricity Regulatory Commission for the year 2021-22. The revenue loss was absorbed by the Government.

60. An ultra-modern GIS sub-station 33/11KV, 2 x 20MVA capacity at Navelim; the “State of the Art” sub-stations of capacity 33/11KV, 2 x 10 MVA capacity at Karaswada in Mapusa and 33/11 KV, 2 x 6.3 MVA capacity at Sal in Bicholim; a new 33/11 KV, 10 MVA compact sub-station at Anjuna have been commissioned to further enhance power supply availability in those areas. 33KV S/C cable from 220/110/33/11 KV Tivim sub-station to 33/11 KV Nachinola sub-station along with associated equipments has been commissioned thereby increasing the power supply to the village of Nichinola. 33KV C/C underground cable from Amona 220/33KV sub-station to Marcel has been completed. The Real Time Data Acquisition System has been completed, which will enable to measure the reliability indices accurately and to take corrective measures thereon. Work of conversion of HT/LT Overhead Line to Covered Conductor taken up in Veling, Priol and Cuncolim in Priol constituency has been completed. Underground cabling works

undertaken at Old Goa, Mollar, Dhulapi, Cumbarjua feeder, Margao/Fatorda, Porvorim and Curchorem have been completed.

61. My Government is promoting non-conventional energy generation to make **Goa as 'Green Goa'** for which Goa Solar Policy is formulated and implemented.

62. My Government aims to promote environment related projects for conservation and upgradation of environment, abatement of pollution in the State through various schemes. All seven wetlands in the State of Goa have been identified and notified as per Wetland (Conservation and Management) Rules 2017. Goa State Bio-diversity Board has started Project GoVan which aims towards conservation of biodiversity through livelihood Interventions in the State.

63. The construction work of MOPA Airport is expected to be completed and commissioned by August 2022. The construction of Aviation Skill Development Centre (ASDC) at the Mopa Airport site has been completed and the same has been inaugurated by the Hon'ble Prime Minister of India on 19<sup>th</sup> December, 2021. ASDC has become operational and about 1500 unemployed youth are expected to be trained prior to commissioning of the Airport. Under Airport Re-plantation programme, the Goa State Biodiversity Board (GSBB) has planted 4.6 lakh saplings.

64. The priority of my Government is to provide quality transport system to the public. My Government has been awarded the

SKOCH Award (Silver) for the “online issuance of permits” for the year 2020-21. Revenue collection of the Transport Department during the financial year till January 2022, is Rs. 226.51 crore. Under the scheme “Goa State Public Transport reimbursement of cost of “Digital Meters”, 614 beneficiaries have been benefitted incurring an expenditure of Rs. 56.89 lakh. In order to reduce pollution and to make Green Goa, under FAME II, 35 AC Electric Buses (12 mts) are received and are put operational on intra & inter-state routes. My Government has extended transport concessions to various sections of needy people. As a part of Digital India, Automated Fare Collection System has been implemented for cashless ticketing in Kadamba Transport buses. Under “The Goa State Interim Compensation to Road Accident Victims, 2020” an amount of Rs. 66 lakh have been disbursed to 33 beneficiaries during the current financial year (Upto February 2022). 476 Kadamba Transport Corporation buses are fitted with vehicle location tracking device along with panic button and are already on boarded on VLTD portal of NIC and 8,898 taxis are fitted with Digital Fare Meter.

65. My Government is keen about land use decision making and to ensure orderly and planned development in the State. As a part of Ease of Doing Business, empanelment of Notary Architects and Notary Engineers have been notified to issue third party certification for grant of permission of lower risks.

66. **“अतिथि देवो भव”**. Tourism is one of the backbone of the State economy. More than 20% of the population depends

directly/indirectly on the tourism and allied activities. **God's Own Abode-Goa** is worldwide known as the best and safest tourist destination for its clean beaches, ancient temples, churches, rich heritage, hospitality, rich diversified culture and its beauty. My Government has given top priority to the tourism sector in order to promote health tourism, hinterland tourism, medical tourism, adventure tourism, eco-tourism, heritage tourism, spiritual tourism and provide best quality infrastructure for the tourists visiting our State. The Tourism Shack Policy, was formulated to create employment/business opportunities to the locals to earn their livelihood by granting 50% concession in license fees to the shack allottees taking into account the financial losses incurred by them during the COVID-19 Pandemic. In order to sustain the tourism industry which has been adversely affected due to pandemic, my Government has introduced the "Tourism Trade Support Scheme". My Government is making efforts to promote and encourage more international chartered flights, "International Charter Support (waiver of landing fees) 2021" scheme has been notified by way of waiving landing fees up to Rs. 1.00 lakh. Fort Aguada jail complex has been renovated and inaugurated on the occasion of Goa's 60 years liberation day function on 19<sup>th</sup> December, 2021 at the hands of the Hon'ble Prime Minister Shri Narendra Modi ji which is a memorial of the unforgettable warrior's struggle to liberate Goa.

67. In order to preserve the old land records, my Government has digitized 1.55 lakh records of land registration books of Bicholim, Tiswadi and Bardez talukas and 3.7 lakh pages of Notorial records of Bardez taluka, 382 Government Gazettes and rare books

comprising 2.21 lakh pages. 256 Modi Marathi documents have been translated into devanagiri Marathi. Restoration of Fort of Alora, Painting works at St. Xavier Chapel, Old Goa, Namazgarh, Tar Surla Mosque, Bicholim have been completed.

68. My Government has satisfactorily implemented the pay roll e-pagaar which envisages switching over to digital submission of bills by totally doing away with physical paper bills thereby achieving green initiatives.

69. I must congratulate the Civil Supplies and Consumer Affairs department for their commendable work in implementing Pradhan Mantri Garib Kalyan Anna Yojana Scheme in the State during Covid pandemic. Constituency wise “Anna Utsav” Programmes were organized to generate awareness about PM-GKAY scheme wherein identified NFSA beneficiaries were provided with 5 kgs of rice free of cost.

70. Goa is known for its natural beauty and attracts various film producers for their film shootings. The film shooting Act “The Goa (Regulation of Film Shooting) Act, 2021” has been notified with an aim to regulate all matters pertaining to film shooting for the issuance of film shooting permissions through online single window system.

71. Hon’ble Members, you are all aware that the State has suffered two cyclones i.e in May and July 2021 causing devastating loss of damage of houses, animals and crops. About 1,450 claims have

been disposed and paid compensation for an amount of Rs. 3.80 crore. My Government provided ex-gratia assistance of Rs. 50,000/- to the next of kin of deceased due to Covid-19 and sanctioned 2,591 claims and disbursed an amount of Rs. 12.96 crore towards compensation. A special drive was carried out by South Goa District to Wanmare Tribe in Bethoda village Ponda Taluka and they were provided with dry ration and other amenities.

72. My Government in association with the Department of Political Science, Goa University has prepared E-learning contents for an online Electoral Literacy Course on Democracy and Electoral Management in India which will help all election officials and other stakeholders.

73. In order to guide legal matters to common people, a MoU was signed with V.M Salgaonkar Law College and Govind Ramnath Kare College of Law for setting up help desk with help of Law student interns in all offices of registration department. State has collected revenue of an amount of Rs. 168.16 crore during April to November 2021, which is 25% more than the revenue collected during 2020-21.

74. The Aadhaar Generation in the State is over 100% network with 102 permanent Aadhaar enrolment stations. More than 80 Aadhaar camps were organized during the year under various programs. The State ranks 7<sup>th</sup> in implementation of Direct Benefit Transfer in cash and kind to the beneficiaries of 69 Centrally Sponsored and 93 State Sponsored Schemes using Information and Communication



Technology. To strengthen and develop effective, efficient and robust statistical system in the State, the Government has initiated a Post Graduate Diploma in Advanced Statistics Course through the Directorate of Higher Education affiliated to the Goa University for up-gradation of Statistical skill and capacity building. Chief Minister's Fellowship Programme has been designed to motivate young professionals, strengthen their understanding of the public administration system and prepare them for greater leadership and professional roles in future. Under Atal Gram Development Authority Goa, strawberry cultivation has been promoted admeasuring an area of 3700 sq.mts at Netravali Village and for boosting agriculture sector, free distribution of vegetable, flower and fruit saplings to farmers have been carried out. 11.4 Ha of non cultivable land in Surla village, Bicholim has been brought under cultivation of local beans and paddy by providing free seed to the farmers.

75. The services provided by the Fire and Emergency services during the cyclones in May and Tauktae cyclone in July 2021 are laudable. My duty is to provide latest technology tools to the Firefighters. The Coastal Fire Station cum Multipurpose Cyclone Shelter at Porvorim in North Goa; multi-purpose cyclone shelter at Pilerne fire station under National Risk Mitigation project and Cuncolim Fire Station were inaugurated. Under Aapda Mitra/Aapda Sakhi (Community Volunteers in Disaster Response) 350 volunteers out of 400 have been enrolled in the State as per the Memorandum of Understanding (MoU) signed between the Government of Goa and the National Disaster Management

Authority. My Government is encouraging and honouring fire fighters for their exemplary performance in the field of fire fighting and rescue operations. During the year 2021-22 (February 2022), the Fire & Emergency Services have collectively attended 5,741 fire and emergency calls, during which 264 human lives and 567 animal lives were saved. Property worth Rs. 50.87 crore have been saved/salvaged due to timely action of the fire personnel.

76. My Government expects whole hearted participation and cooperation of all the Members of this August House to celebrate democracy, cherished values & culture that have been nursed throughout the history of our State. These values and culture will guide my Government towards attaining “**Sabka Saath, Sabka Vikas, Sabka Vishwas aur Sabka Prayas**”. I am confident that all the members of this August house will maintain dignity, decorum, morals & values and will make steadfast efforts to place the State on a faster growth track of inclusive sustainable development and realize the dream of Golden Goa. I am confident together we can make this possible.

ॐ सर्वे भवन्तु सुखिनः। सर्वे सन्तु निरामयाः।  
सर्वे भद्राणि पश्यन्तु। मा कश्चित् दुःख भाग्भवेत्॥  
ॐ शान्तिः शान्तिः शान्तिः॥

**Thank You**  
**Jai Hind- Jai Goa.**